

12.02 hrs.

At this Stage, Kumari Uma Bharati Set on the floor near the Table.

[English]

12.02 1/2 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 13th March, 1997, agreed without any amendment to the Industrial Reconstruction Bank (Transfer of Undertakings and Repeal) Bill, 1997 which was passed by the Lok Sabha at its sitting held on the 5th March, 1997."

RAILWAY CONVENTION COMMITTEE

Second Report and Minutes

[English]

12.03 hrs.

SHRI MANORANJAN BHAKTA (ANDAMAN AND NICOBAR ISLANDS): I beg to present the Second Report (Hindi and English versions) of the Railway Convention Committee on 'Ninth Plan perspective-Infrastructural Requirement of Indian Railways' alongwith Minutes relating thereto. ...*(Interruptions)*

12.04 hrs.

TELECOM REGULATORY AUTHORITY OF INDIA BILL

[English]

MR. SPEAKER: Now item No. 12. Shri Ramakant D. Khalap.

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): Sir, I beg to move for leave to withdraw the Bill to provide for the establishment of the Telecom Regulatory Authority of India to regulate the telecommuni-

cation services and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to withdraw the Bill to provide for the establishment of the Telecom Regulatory Authority of India to regulate the telecommunication services and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI RAMAKANT D. KHALAP: I withdraw the Bill.

MR. SPEAKER: The House shall now take up the Statutory Resolution.

(Interruptions)

[Translation]

KUMARI UMA BHARATI: Mr. Speaker, Sir, I am on hunger strike. I will break my hunger strike when you will allow me to speak ...*(Interruptions)*

MR. SPEAKER: You please meet me. I will see to it.

(Interruptions)

[English]

MR. SPEAKER: Today there is no Zero Hour. It is Private Members Day today.

[Translation]

KUMARI UMA BHARATI: Mr. Speaker, Sir, today I will not listen to anybody. ...*(Interruptions)* If you want, you can disqualify me from Membership ...*(Interruptions)* This is a question of life and death of the students of my district ...*(Interruptions)* Whereabout of hundreds of girl and boy students is not known ...*(Interruptions)*

MR. SPEAKER: Umaji, I will attend to your problem.

(Interruptions)

MR. SPEAKER: Umaji, I will look into your problems definitely.

(Interruptions)

MR. SPEAKER: I have given the floor to Shri Jaswant Singh.

(Interruptions)

MR. SPEAKER: No, please. Uma Bharatiiji, please go back. I have told you that I will personally look into your problem. I will take up the matter with the Government. I will take up the matter with the Prime Minister.

(Interruptions)